

The High Court of Kerala

A5-31593/2015 (1)

Kochi - 682 031
Dated - 27.10.2018

Official Memorandum

Sub: High Court establishment- appointment to the category of Assistant Librarian,
High Court- willingness- called for- reg.

Ref: Rule 17 of the Kerala High Court Service Rules, 2007.

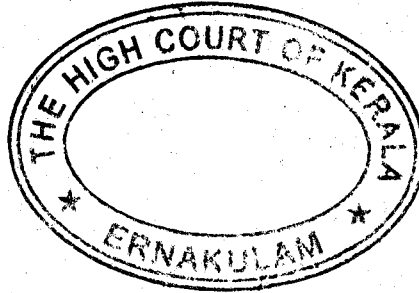
It is proposed to fill up the vacancy of Assistant Librarian, High Court in the scale of pay of Rs.36600-79200 with a compensatory allowance of Rs.500/- per month by appointment by transfer from willing and approved probationers working in the categories having the scale of pay equivalent to or lower than that of Assistant Librarian.

Qualifications prescribed for the post are;

Law degree or Judicial Test (Higher)

Degree or Diploma in Library Science

Members of the High Court Service who are qualified and willing to be appointed to the post shall furnish their willingness in writing to the 'A' section, High Court, on or before 3.11.2018.



(By Order)

G. Rathi
G. Rathi
Deputy Registrar

To

All Section Heads (They must bring the contents of this O.M to the notice of their subordinates)

Kerala Judicial Academy, Athani.

Central Administrative Tribunal, Ernakulam Bench
(through Registrar, with C/L)
Kerala Administrative Tribunal, Principal Bench,
Thiruvananthapuram (through Registrar, with C/L)
Kerala Administrative Tribunal, Addl. Bench, Ernakulam
(through Deputy Registrar (Judicial), with C/L)
Alternative Disputes Resolution Centre, Thalassery
(through Member Secretary, KELSA, with C/L)
Taluk Legal Services Committee, Kozhikode
(through Member Secretary, KELSA, with C/L)
Alternative Disputes Resolution Centre, Kasaragod
(through Member Secretary, KELSA, with C/L)
Permanent Lok Adalat for Public Utility Services,
Thiruvananthapuram (through Registrar, with C/L)
Taluk Legal Services Committee, Adoor
(through Member Secretary, KELSA, with C/L)
Taluk Legal Services Committee, Thiruvananthapuram
(through Member Secretary, KELSA, with C/L)
Taluk Legal Services Committee, Vythiri
(through Member Secretary, KELSA, with C/L)
Eranad Taluk Legal Services Committee, Manjeri
(through Member Secretary, KELSA, with C/L)
Alternative Dispute Resolution Centre, Thrissur
(through Member Secretary, KELSA, with C/L)
Office of the Resident Commissioner, Kerala House,
3- Jantar Mantar Road, New Delhi- 110 001.
(through Resident Commissioner, with C/L)
Taluk Legal Services Committee, Kottayam
(through Member Secretary, KELSA, with C/L)
District Legal Services Authority, Kottayam
(through Member Secretary, KELSA, with C/L)
District Legal Services Authority, Thrissur
(through Member Secretary, KELSA, with C/L)

(With request to bring the contents to the notice of members of High Court service who are on deputation to that office)

The IT Section, High Court (for publishing in the High Court website)
The Notice Board, High Court
The File/Stock File